

IN THE COURT OF HHJ SHRI K.M. JAISWAL
ADDL SESSIONS JUDGE OF C.R NO.58
BOARD OF C.R. No. 58
DATED 30.07.2020

SR. NO	CASE NO.	PARTIES NAME	STAGE
1	BA 1249/20 and Exh.81 in SC 88/18	The State of Kherwadi P. Stn V/s Mohd Niyaz Mohd Siraz Hashmi	Hearing
2	BA Exh.21 in SC 115/18	The State Ghatkopar P. Stn V/s Ahmed Raza Sajid Shaikh and anr	Hearing Exh.21
3	SC 716/12	The State DCB CID Vs Parvez Iqbal Tak	Say and Hearing on Exh.648 and Exh.650
4	SC 166/20	The State of Maharashtra - Wadala Rly. Police Station Vs Amol Shankar Sonawane and others 03	Hearing Exh.4
5	MA 189/20 in BA 1212/20 in SC 757/16	Dharavi Police Station Vs Mahipal Basappa Shivanand	Hearing
6	SC 1106/96	The State of Maharashtra Tilak Ngr. police stn. Vs Vishnu Mahadeo Kale	Say and Hearing on Exh.15

7	SC 305/16	THE STATE OF AZAD MAIDAN POLICE STATION. Vs LOKENDRA BHAGIRATH SINGH RAHTOD @ PAYAL @ LUCKKY SAGAR VARMA AND ORS.02	Say and Hearing on Exh.130
8	ABA 605/20	STATE GOVERNMENT Vs SAVRITHRI DEVENDER AND ORS	Hearing
9	SC 503/14	The State R.C. F. Police Station Vs Shankaribai Jumes Rathod and 2 Ors.	Say and Hearing on Exh.152
10	SC 634/17	The State Chembur Police Station Vs Ganesh Rajendra Saste and other 5	Say and Hearing on Exh.63
11	SC 597/17	The State Mankhurd Police Station Vs Shivpoojan Sukhnandan Jaiswar	Hearing on Exh.40